NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 1826/2022 In C.P. (IB)/1474(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - Jayesh Sanghrajka
IN THE MATTER OF
Piramal Capital and Housing Finance Limited
V/s
SK Elite Industries (India) Ltd

APPEARANCES: -
FOR THE APPLICANT : Adv. Dikshat Mehra a/w chintan gandhi
FOR THE RESPONDENT : Absent

Section: Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **02.01.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
Manish Tiwari